

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Docket No. 9/2012

Date: 13.2.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for transmission tariff for assets/ combined assets under ATS for Mundra (4000 MW) UMPP

Sir,

I am directed to refer to your petition on the subject mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 5.3.2012:

- (i) Auditor's certificates for assets which have been commissioned on 1.10.2011 i.e. Assets 4,5,6 and 7 with following details:
 - For Asset-4 – Details of additional capital expenditure from 1.10.2011 to 1.1.2012 and then till 1.3.2012;
 - For Asset 5- Details of additional capital expenditure from 1.10.2011 to 1.3.2012;
 - For Asset 6- Details of additional capital expenditure from 1.10.2011 to 1.3.2012;
 - For Asset 7- Details of additional capital expenditure from 1.10.2011 to 1.3.2012;
 - For Asset 8- Details of additional capital expenditure from 1.1.2012 to 1.3.2012.
- (ii) Revised Forms as per actual commissioning of the assets;
- (iii) Revised Form 6 of Combined Asset III as the existing form appears to be incorrect.

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)